

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1898 OF 2018
IN
DFR NO. 3765 OF 2018

Dated: 11th January, 2019

In the matter of:

TANGEDCO

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **17.01.2019**

(Court Master/PS)

pr/kt